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	Port							Name of the Scheme		
5.	Cochin.	•	÷	9		į.		 (i) Replacement of tugs. (ii) Integatred Project for handling POL and Fertilizers. (iii) Container handling equipment. 		
6.	Kandla	¥	247	Α,	(#)	٠	*	 (i) Container handling equipment. (ii) Purchase of wharf cranes. (iii) Purchase of a tug. (iv) Construction of a Floating Dry Dock. 		
7.	Mormugae)	*			*	*	Replacement of tug.		
8.	Paradip		*	. 40 (*		*:	 (i) Improvement and modifications of Iron ore Handling Plant including Tippler. (ii) and General Cargo Berth. 		
9.	Tuticorin		ě	34	•		S#3	(i) Construction of Coal Jetty.(ii) Procurement of tug.		
o.	New Man	galo	ore		ř,	٠	٠	(i) Purchase of tugs. (ii) Port Development Project (Hnd Stage).		

Clearance for shipyard

•257. SHRI KALYAN ROY: SHRI S. KUMARAN:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether Government's attention has been drawn to the newsitem "Basu Wants early clearance for shipyard" in the Statesman of the 13th March, 1980;
- (b) if so, whether the Central Government have accepted the proposal of the West Bengal Government in this regard; and
 - (c) if not, what are the reasons therefore?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) and (c) The reference is apparently to the ship repair yard at Haldia. M/s. Garden Reach Ship-huilder_s & Engineers had sent a project report for setting up a ship repair complex at Haldia. The project report was examined by the Ministry of Defence in the Department of Defence Production in consultation with others concerned and it was consider

ed that the viability of the project and other relevant aspects be reexamined and supplementary report prepared, without taking into account the proposal for production of offshore platforms. The Company has been advised to prepare and submit a supplementary report accordingly.

Filth around Delhi slaughter house

*258. SHRIMATI PRATIMA BOSE;

SHRIMATI LEELA DAMO-DARA MENON:

SHRIMATI PRATIBHA SINGH:

Will the Minister of HEALTH be pleased to state;

- (a) whether it is a fact that a large number of animals are daily brought to the Delhi slaughter house and they stand there for hours together and make the place dirty with excreta;
- (b) whether it is also a fact that the concerned authorities have not made proper arrangements fo_r the removal of filth with the result that infectious diseases spread in the walled city several times in a year;
- (c) whether it is also a fact that Government have taken a decision

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(d) if the reply to part (c) be in the negative, what alternative steps has the Government taken or propose to take to stop continuous health hazards in the capital on that account?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARA-NAND): a) Yes Sir, but every effort is made by the Municipal Corporation of Delhi to keep the site clean.

- (b) No Sir.
- (c) No Sir.
- (d) Does not arise.

Demarcation of maritime boundary between India and Bangladesh

*259. SHRI SYED SHAHABUDDIN:

SHRI SYED AHMED HASHMT: »

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

- (a) whether it is a fact that Bangladesh has signed agreements with Thailand and Kuwait for joint exploitation of the fisheries resources of the Economic Zone of Bangladesh;
- (b) whether it is also a fact that maritime boundary between INDIA and BANGLADESH has not yet been determined; and
- (c) if so, what steps have been taken by the Government of India to prevent encroachment in that part of the Economic Zone of India which is also claimed by Bangladesh?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir.

(c) Government of India have already protested to the Government of Bangladesh regarding the Bangladesh-Thai Fishing Agreement, which *inter alia* describes Bangladesh's economic zone as extending up to 200 miles: from a base line joining points at a depth of 10 Fathoms in the Sea. There is no justification for this unilateral declaration. We have also suggested to the Government of Thailand that they should not carry out fishing operations in any disputed area till such time as the Maritime Boundary between India and Bangladesh has been settled by Agreement.

We have not yet seen the text of Bangladesh's Fishing Agreement with Kuwait which was reported to have been concluded in January this year. We intend making our position clear to both the Governments.

In addition, our Coast Guards have been instructed to take all possible steps to prevent encroachment by foreign fishermen in our EEZ.

It is also our intention to hold bilateral discussions with Bangladesh to finalise the demarcation of the boundary between the economic zones of the two countries.

Strike by the workers at the Calcutta Port

*260. SHRI K. L. N. PRASAD: SHRI KALP NATH RAI: SHRI N. P. CHENGALRAYA NAIDU:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- whether the (a) Calcutta Port workers are on strike for over a fortnight which has brought the shipment of jute goods to a stand still resulting in huge financial loss;
- (b) jf so, what are the reasons for the strike;